

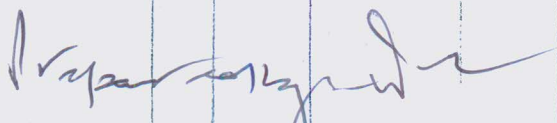
Dr - 4/2/11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... CJM Bareilly

| Case Number | Name of Parties | Under Section/Act | Police Station / Department | Proposed Fine | Remarks |
|--------------|-----------------------------------|-------------------|-----------------------------|---------------|--|
| ① 12676 / 16 | State MS - KRISHNA PAN | MV Act | TSR | 50/- | The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |
| ② 14399 / 1 | State MS SHAHID BEG | 1 | 1 | 50/- | |
| ③ 281 / 17 | State MS RAJU SINGH | 1 | 133rd Nagar | 50/- | |
| ④ 202 / 17 | State MS TASLIM (TASLIM) | 1 | 4 | 50/- | |


Chief Judicial Magistrate
Bareilly


on behalf of the State Bank of India

**OF CASES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
(FINE DEPOSIT SCHEME)' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

4-2-17

In the Court of AJM TI BLY

| S. No. | Case Number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|--------|-------------|-----------------|--------------------|-----------------------------|---------------|--|
| | | <u>NIL</u> | | | | The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |

By Order

Court Clerk
 A.C.M./II

4-2-17

